

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**  
**THE 12<sup>th</sup> JANUARY, 2017**

No. 04 A: The Judicial Officers named in Column No. 2 of the table given below are designated as Additional Civil Judge (Junior Division) with immediate effect, at the present places of their posting, in addition to their present assignment.

Sl. No.	Name of the officer with designation and present place of posting
01.	02.
01.	Ms. Ruchi Dayal, J. M. 1 <sup>st</sup> Class, Bokaro
02.	Ms. Sama Roshini Kullu, J. M. 1 <sup>st</sup> Class, Bokaro
03.	Sri Sharat Nishikant Kujur, J. M. 1 <sup>st</sup> Class, Bermo at Tenughat (Bokaro)
04.	Sri Milan Kumar, J. M. 1 <sup>st</sup> Class, Bermo at Tenughat (Bokaro)
05.	Sri Shivam Chaurasia, J. M. 1 <sup>st</sup> Class, Chaibasa (West Singhbhum)
06.	Sri Alok Marandi, J. M. 1 <sup>st</sup> Class, Chatra
07.	Sri Anuj Kumar, J. M. 1 <sup>st</sup> Class, Chatra
08.	Md. Safdar Ali Naiyar, J. M. 1 <sup>st</sup> Class, Daltonganj (Palamau)
09.	Sri Bikrant Ranjan, J. M. 1 <sup>st</sup> Class, Daltonganj (Palamau)
10.	Sri Rohit Kumar, J. M. 1 <sup>st</sup> Class, Daltonganj (Palamau)
11.	Sri Rajendra Prasad, J. M. 1 <sup>st</sup> Class, Daltonganj (Palamau)
12.	Ms. Ritwika Singh, J. M. 1 <sup>st</sup> Class, Dhanbad
13.	Ms. Sangita, J. M. 1 <sup>st</sup> Class, Dhanbad
14.	Ms. Shikha Agrawal, J. M. 1 <sup>st</sup> Class, Dhanbad
15.	Sri Arpit Srivastava, J. M. 1 <sup>st</sup> Class, Dhanbad
16.	Ms. Archana Mishra, J. M. 1 <sup>st</sup> Class, Dhanbad
17.	Ms. Tabinda Khan, J. M. 1 <sup>st</sup> Class, Dhanbad
18.	Ms. Swati Vijay Upadhyay, J. M. 1 <sup>st</sup> Class, Dhanbad
19.	Kumar Saurabh Tripathi, J. M. 1 <sup>st</sup> Class, Dhanbad
20.	Ms. Shruti Soren, J. M. 1 <sup>st</sup> Class, Dhanbad
21.	Ms. Moumita Guin, J. M. 1 <sup>st</sup> Class, Dhanbad
22.	Sri Ravi Narayan, J. M. 1 <sup>st</sup> Class, Dhanbad
23.	Sri Abhishek Srivastava, J. M. 1 <sup>st</sup> Class, Garhwa
24.	Sri Mayank Tushar Topno, J. M. 1 <sup>st</sup> Class, Garhwa
25.	Sri Ram Kumar Lal Gupta, J. M. 1 <sup>st</sup> Class, Garhwa
26.	Md. Zaved Khan, J. M. 1 <sup>st</sup> Class, Garhwa
27.	Sri Dharmendra Kumar, J. M. 1 <sup>st</sup> Class, Giridih
28.	Sri Parmanand Upadhyay, J. M. 1 <sup>st</sup> Class, Giridih
29.	Sri Tarkeshwar Das, J. M. 1 <sup>st</sup> Class, Giridih
30.	Sri Kumar Vipul, J. M. 1 <sup>st</sup> Class, Giridih
31.	Sri Ranjay Kumar, J. M. 1 <sup>st</sup> Class, Giridih
32.	Sri Shambhu Mahto, J. M. 1 <sup>st</sup> Class, Giridih
33.	Sri Nishi Kant, J. M. 1 <sup>st</sup> Class, Giridih
34.	Sri Praveen Oraon, J. M. 1 <sup>st</sup> Class, Giridih
35.	Sri Bhupesh Chandra Samad, J. M. 1 <sup>st</sup> Class, Giridih
36.	Sri Pawan Kumar, J. M. 1 <sup>st</sup> Class, Giridih
37.	Sri Deepak Kumar, J. M. 1 <sup>st</sup> Class, Gumla
38.	Sri Uttam Sagar Rana, J. M. 1 <sup>st</sup> Class, Gumla
39.	Ms. Darshna, J. M. 1 <sup>st</sup> Class, Hazaribagh
40.	Ms. Meenakshi Mishra, J. M. 1 <sup>st</sup> Class, Hazaribagh

*12-01-17*

Sl. No.	Name of the officer with designation and present place of posting
01.	02.
41.	Sri Pradeep Kumar, J. M. 1 <sup>st</sup> Class, Hazaribagh
42.	Ms. Saudamini Singh, J. M. 1 <sup>st</sup> Class, Hazaribagh
43.	Sri Mayank Maliyaz, J. M. 1 <sup>st</sup> Class, Hazaribagh
44.	Ms. Nibha Ranjana Lakra, J. M. 1 <sup>st</sup> Class, Hazaribagh
45.	Ms. Kanchan Jashmeen Toppo, J. M. 1 <sup>st</sup> Class, Hazaribagh
46.	Ms. Pragya Bajpai, J. M. 1 <sup>st</sup> Class, Jamshedpur (East Singhbhum)
47.	Sri Shivendu Dwivedi, J. M. 1 <sup>st</sup> Class, Jamshedpur (East Singhbhum)
48.	Ms. Sonam Vishnoi, J. M. 1 <sup>st</sup> Class, Jamshedpur (East Singhbhum)
49.	Ms. Angelina John, J. M. 1 <sup>st</sup> Class, Jamshedpur (East Singhbhum)
50.	Sri Abhinav, J. M. 1 <sup>st</sup> Class, Jamshedpur (East Singhbhum)
51.	Ms. Arpana Kumari, J. M. 1 <sup>st</sup> Class, Jamshedpur (East Singhbhum)
52.	Ms. Shikha Rani Tigga, J. M. 1 <sup>st</sup> Class, Jamshedpur (East Singhbhum)
53.	Ms. Sanjibita Guin, J. M. 1 <sup>st</sup> Class, Jamshedpur (East Singhbhum)
54.	Sri Ravi Prakash Tiwari, J. M. 1 <sup>st</sup> Class, Khunti
55.	Sri Rajeev Kumar Singh, J. M. 1 <sup>st</sup> Class, Koderma
56.	Sri Kamlesh Behra, J. M. 1 <sup>st</sup> Class, Koderma
57.	Sri Shubhashis Rasik Soren, J. M. 1 <sup>st</sup> Class, Koderma
58.	Sri Achhat Srivastava, J. M. 1 <sup>st</sup> Class, Latehar
59.	Sri Manoj Kumar Indwar, J. M. 1 <sup>st</sup> Class, Lohardaga
60.	Sri Rakesh Raushan, J. M. 1 <sup>st</sup> Class, Ramgarh
61.	Ms. Kumari Nitika, J. M. 1 <sup>st</sup> Class, Ranchi
62.	Ms. Pooja, J. M. 1 <sup>st</sup> Class, Ranchi
63.	Sri Saurav Kumar Gautam, J. M. 1 <sup>st</sup> Class, Ranchi
64.	Ms. Avaniika Gautam, J. M. 1 <sup>st</sup> Class, Ranchi
65.	Sri Manish Kumar Singh, J. M. 1 <sup>st</sup> Class, Ranchi
66.	Sri Remi Praphul Baa, J. M. 1 <sup>st</sup> Class, Ranchi
67.	Ms. Santoshini Murmu, J. M. 1 <sup>st</sup> Class, Ranchi
68.	Ms. Shilpa Murmu, J. M. 1 <sup>st</sup> Class, Ranchi
69.	Sri Ravi Choudhary, J. M. 1 <sup>st</sup> Class, Ranchi
70.	Sri Ranjan Kumar Singh, J. M. 1 <sup>st</sup> Class, Seraikela
71.	Sri Shera Samson Tirkey, J. M. 1 <sup>st</sup> Class, Simdega

The concerned Principal District and Sessions Judges including Judicial Commissioner, Ranchi are hereby directed to ensure the transfer of Civil Cases to these courts as per requirement, in terms of the provisions of section 13 (2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

A-5  
(2/10/17)

By order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_ /Apptt

Dated Ranchi the January, 2017

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. 136 /Apptt

Dated Ranchi the 12<sup>th</sup> January, 2017

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance)/ the Registrar (Administration) I/c/ the Registrar (Establishment) / the P.S. to the Hon'ble the Chief Justice I/c// the CPC I/c& I/c NIC Cell .....of High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and **(communication to the Officers concerned)**

( ) – For concerned PDJs & JC, Ranchi

  
12.01.17  
Registrar General